

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 5921/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the 15th November, 2021.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/739, dtd. 12.11.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.11.2021**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 shall remain in charge of your Court and office.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

5932

Memo NO.HC.VII-242/2010/5930-/A, dated 15.11.2021
Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati
3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rda